

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

Allahabad : Dated this 8th day of June, 2001.

Original Application No. 767 of 2001.

CORAM :-

Hon'ble Mr. Justice RRK Trivedi, V.C.

Hon'ble Maj Gen KK Srivastava, A.M.

1. Harish Chandra Maurya,
Instructor
S/o Sri Gauri Shankar,
Village-Kamigao, Post-Birampur,
Distt-Sant Ravidas Nagar,
Posted at Carpet Weaving Training Centre
Sewait, Distt-Allahabad.
2. Lal Bahadur Singh S/o Lal Mangal Singh
Instructor
Village and Post-Koraon
Posted at Carpet Weaving Training Centre Sewait
Distt-Allahabad.
3. Asha Ram
Instructor
S/o Ram Vilas
Village Chakaura, Post-Maharajganj,
Distt-Sant Ravidas Nagar.
Posted at Carpet Weaving Training Centre Sewait
Distt-Allahabad.
4. Dangar Ram Yadav
Instructor
S/o Shankar Yadav,
Village Chetganj, Post-Khamaria Distt-Mirzapur.
5. Shiv Chandra Mishra
Instructor
S/o Late Ram Nihore Mishra
Posted at Adult Women Training Centre Mahuakothi
Distt-Allahabad.
6. Pancham Ram
Instructor
S/o Late Jheemar
Vill-Amirudhpur Post-Pakhavain Distt-Mirzapur.
7. Santoshi Ram
Instructor
S/o Late Khetai
Vill-Puramtuka, Post-Rohi Distt-Sant Ravi Das
Nagar.
8. Munni Lal
Instructor
S/o Late Bhagirathi
Vill-Karhar, Post Garauli Distt-Mirzapur
9. Samar Bahadur Singh
Instructor
S/o Late Baijnath Singh
Vill-Gaharpur Post-Gopiganj,
Distt-Sant Ravidas Nagar.



10. Harinath, Instructor
S/o Late Baldev Yadav,
Vill-Dhurava, Post-Kukarauthi,
Distt-Sant Ravidas Nagar.
11. Shital Prasad Yadav
Instructor
S/o Late Buchunu Yadav,
Vill-Atnuwan, Post Asnavbazar,
Distt-Sant Ravidas Nagar
12. Amrit Lal, Instructor
S/o Late Lalji
Vill & Post-Cheelha Distt-Mirzapur.

(Sri NL Srivastava, Advocate)

• • • • • Applicants

Versus

1. Union of India
Ministry of Textile Through its Secretary
New Delhi.
2. Development Commissioner (Handicrafts)
West Block No.7 RK Puram,
New Delhi.
3. Director
General Region, Office of the Development
Commissioner (Handicrafts)
B-46, Mahanagar Extension, Lucknow.
4. Assistant Director,
Office of the Development Commissioner (Handicrafts)
1A/3A, Ram Priya Road, Allahabad.

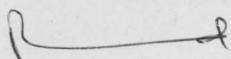
(Sri RC Joshi, Advocate)

• • • • • Respondents

O R D E R (O_r_a_l)

By Hon'ble Mr. Justice RRK Trivedi, V.C.

By this OA the applicants have prayed for a direction to respondent no.2, Development Commissioner (Handicrafts), New Delhi to grant benefit of Assured Career Progression Scheme to the applicants w.e.f. 9-8-1999. The claim of the applicants is that they are serving under the Ministry of Textiles as Instructors in Carpet Weaving ~~Training~~ Training Centre. It is claimed that the applicants have already served for more than 15 years and, therefore, are entitled for the benefits of Assured Career Progression Scheme introduced by the Central Government.



2. Before coming to this Tribunal for ~~for~~ relief the applicants filed representations before respondent no.2, copy of which is annexed as Annexure-A-4 to the OA. In our opinion, ends of justice shall be served if respondent no.2 is directed to decide the representation of the applicants by a reasoned order within specified time.

3. The OA is accordingly disposed of finally with the direction to the respondent no.2 to decide the representations of the applicant within three months from the date a copy of this order is filed before respondent no.2 In order to avoid delay, the applicants may file copy of fresh application alongwith a copy of this order. No costs.



Member (A)



Vice Chairman

Bube/